

BUSINESS ADVISORY COMMITTEE

TWENTY-SIXTH REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 11th August, 1958.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

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| (1) The All-India Services (Amendment) Bill, 1958. | 1 hour |
| (2) The Armed Forces (Assam and Manipur) Special Powers Bill, 1958. | 2 hours |
| (3) Resolution by Shri Naushir Bharucha seeking disapproval of the Mineral Oils (Additional Duties of Excise and Customs) Ordinance, 1958 (No. 6 of 1958). | } 4 hours |
| (4) The Mineral Oils (Additional Duties of Excise and Customs) Bill, 1958. | |
| (5) The Code of Criminal Procedure (Amendment) Bill, 1958. | 1 hour |
| (6) Resolution by Shri Braj Raj Singh seeking disapproval of the Banaras Hindu University (Amendment) Ordinance, 1958 (No. 4 of 1958). | } 6 hours |
| (7) The Banaras Hindu University (Amendment) Bill, 1958. | |
| (8) The Working Journalists (Fixation of Rates of Wages) Bill, 1958. | 6 hours |
| (9) The Rajghat Samadhi (Amendment) Bill, 1958. | 1 hour |
| (10) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958. | 3 hours |
| (11) Demands for Excess Grants (Railways) for 1954-55. | 2 hours |
| (12) Debate on Food Situation. | 7 hours |
| (13) Debate on International Situation. | 5 hours |
- (excluding the time to be taken by the Prime Minister to reply to the debate)

- (14) No-Day-Yet-Named Motion to be moved by Shri Naushir Bharucha regarding the Annual Report of the Damodar Valley Corporation for the year 1956-57. 2 hours
- (15) No-Day-Yet-Named Motion to be moved by Shri Harish Chandra Mathur regarding the Annual Report of the National Small Industries Corporation Private Limited, 1956-57 along with the audited accounts of the Corporation. 2 hours
- (16) No-Day-Yet-Named Motion to be moved by Shri Chintamani Panigrahi regarding important policy decisions taken at the high level conference held on the 4th July, 1958 at Calcutta regarding rehabilitation of displaced persons from East Pakistan. 2 hours
- (17) Discussion under Rule 193 to be raised by Shri Radha Raman regarding extent of Government control over Autonomous Corporations with particular reference to All India Institute of Medical Sciences. 2 hours
- (18) The Sugar Export Promotion Bill, 1958
- (19) Resolution by Shri Braj Raj Singh seeking disapproval of the Sugar Export Promotion Ordinance, 1958. } 5 hours

NEW DELHI;
The 11th August, 1958.

M. ANANTHASAYANAM AYYANGAR,
Speaker.